

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No.11770 of 2018

(Arising out of OIA-KDL-CUSTM-000-APP-053-054-17-18 dated 28/03/2018 passed by Commissioner of CUSTOMS-AHMEDABAD)

Alamcheril Philips Mathew

.....Appellant

Vice President (Commercial), M/S Ravi Technoforge Pvt Ltd.,
Survey No. 211, Plot No. 7/8, Essen Road, Rajkot Gondal National Highway No. 27, Shapar
(Veraval),
Rajkot, Gujarat

VERSUS

C.C.-Kandla

.....Respondent

Custom House,
Near Balaji Temple, Kandla, Gujarat

APPEARANCE:

Shri Paresh Sheth, Advocate for the Appellant
Shri Vinod Lukose, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 01.08.2022
DATE OF DECISION: 06.10.2022

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11769 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul